CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No.185/2017 in O.A No. 3803/2013

New Delhi this the 12th day of May, 2017

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. P.K. Basu, Member (A)

- Om Prakash Vethiya
 S/o Shri Har Pal Singh
 R/o 16-JJ-72,
 Ordnance Factory Estate
 Muradnagar, Distt. Ghaziabad.
- 2. Yogendra Sharma S/o Late Shri Bal Kishan Sharma R/o H.No. 36/Q/204, Ordnance Factory Estate Muradnagar, Distt. Ghaziabad.

.. Petitioners

(By Advocate : Shri Yogesh Sharma)

Versus

- Sh. S. C. Bajpai,
 Secretary,
 Ordinance Factory Board,
 Ministry of Defence,
 10-A, S.K. Bose Road,
 Calcutta-1.
- Sh. P. R. Mandal
 General Manager,
 Ordnance Factory, Muradnagar,
 Ministry of Defence,
 Ghaziabad (UP).

.. Respondents

(By Advocate : Shri V.S.R. Krishna)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the petitioners submits that the Hon'ble High Court has granted stay in WPC No. 797/2017 vide order dated 30.01.2017.

2. In the circumstances, the CP is closed. Notices are discharged. However, the petitioners are at liberty to avail their remedies, in accordance with law, once the stay is vacated or WPC is finally decided.

(P.K. BASU)
MEMBER (A)

(V. AJAY KUMAR) MEMBER (J)

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